

REGIONAL BENCH-COURT NO. I

(Arising out of OIA - 96-98-ST-APPL-CHD-II-2011 Dated : 22/07/2011 passed by the
commissioner (Appeals) of Central Excise, Chandigarh -I)

: Appellant(s)

VERSUS

: Respondent(s)

WITH

S.No.	Appeal No.	Appellant	Respondent	Arising out of Impugned Order No.	Passed by the
2	ST/1589/2011	PUNJAB NATIONAL BANK, (CIRCLE OFFICE)	C.G & S.T-LUDHIANA	OIA- 18/LDH/2011 Dated: 04.08.2011	Commissioner (Appeals) of Central Excise-LUDHIANA
3	E/1998/2011	VALLABH FABRIKS LTD.	C.G & S.T-LUDHIANA	OIA- 148-149/CE/APPL/LDH/2011 Dated: 16.05.2011	Commissioner (Appeals) of Central Excise-LUDHIANA
4	E/50484/2014	Dwarikadhish Spinners Pvt Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-140-13-14 Dated: 30.09.2013	Commissioner (Appeals) of Central Excise-CHANDIGARH-II(Appeal)
5	ST/55375/2014	Municipal Corporation	C.G & S.T-Ludhiana	OIO-57-LDH-2014 Dated: 27.06.2014	Commissioner (Appeals) of Central Excise-LUDHIANA
6	ST/51156/2015	Allena Auto Industries Pvt Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-256-14-15 Dated: 13.01.2015	Commissioner (Appeals) of Central Excise-CHANDIGARH-II
7	ST/181/2016	Municipal Council	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCU-000-APP-233-15-16 Dated: 09.12.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
8	ST/258/2016	P L Worldways Ltd	C.S.T.-Delhi-iii	OIA-01-ST-APPEAL-II-MK-GGN-2016 Dated: 14.01.2016	Commissioner (Appeals) of Service Tax-DELHI-III
9	ST/60032/2016	Bhagat Exports	C.G & S.T-Ludhiana	OIA-JAL-EXCUS-000-APP-272-15-16 Dated: 27.01.2016	Commissioner (Appeals) of Central Excise-LUDHIANA
10	ST/60072/2016	Pepsu Road Transport Corporation	C.C.E. & S.T.-CHANDIGARH-II	OIO-02/ST/CHD/II/2015 Dated: 09.01.2012	Commissioner of Central Excise-CHANDIGARH-II
11	ST/60373/2017	Ms Skh Metals Limited	C.S.T.-Delhi IV Appeal II	OIA-17/ST/APPEAL-II/MK/GGM/2017 Dated: 31.01.2017	Commissioner (Appeals) of Service Tax-Delhi IV Appeal II
12	E/60834/2017	Ms Bliss Enterprises	C.G & S.T-Jalandhar	OIA-JAL-EXCUS-001-APP-010-17-18 Dated: 16.05.2017	Commissioner (Appeals) of Central Excise-JALANDHAR
13	ST/60877/2017	Partap Singh And Co	C.G & S.T-Panchkula	OIA-DLI-EXCUS-001-APP-055-17-18 Dated: 04.09.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
14	E/60913/2017	Ms A V Polyfabs	C.C.E.-Delhi - I	OIA-DLI-EXCUS-001-APP-163-164-2017 Dated: 31.07.2017	Commissioner (Appeals) of Central Excise-SONEPAT(DELHI-III)
15	E/60914/2017	Sh Ankur Jindal	C.C.E.-Delhi - I	OIA-DLI-EXCUS-001-APP-163-164-2017 Dated: 31.07.2017	Commissioner (Appeals) of Central Excise-SONEPAT(DELHI-III)
16	E/60925/2017	Maruti Suzuki India Ltd	C.C.E & S.T-Gurgaon I	OIA-75and76-CE-CGST-APPEAL-GURUGRAM-SG-2017	Commissioner (Appeals) of Central Excise and

				Dated: 20.09.2017	Service Tax-Gurgaon I
17	E/60011/2018	Ms Paramount And Steel Works Pvt Ltd	C.G & S.T-Rohtak	OIA-155-156-CE-DLH-2017 Dated: 29.08.2017	Commissioner (Appeals) of Central Excise-ROHTAK
18	E/60012/2018	Ms Paramount And Steel Works Pvt Ltd	C.G & S.T-Rohtak	OIA-155-156-CE-DLH-2017 Dated: 29.08.2017	Commissioner (Appeals) of Central Excise-ROHTAK
19	E/60057/2018	Ms Sigma Moulds And Stampings Pvt Ltd	C.C.E & S.T-Gurgaon I	OIA-35-CE-CGST-APPEAL-GURUGRAM-SG-2017 Dated: 31.08.2017	Commissioner (Appeals) of Central Excise-Gurgaon I
20	E/60070/2018	Pepsico India Holdings Pvt Ltd	C.G & S.T-Panchkula	OIA-197-CE-APP-I-SPT-2016 Dated: 22.09.2017	Commissioner (Appeals) of Central Excise-PANCHKULA
21	E/60200/2018	Kesaria Rubber Industries Pvt Ltd	C.C.E & S.T-Gurgaon I	OIA-AAP-190-CE-CGST-APP-GURUGRAM-SG-2017 Dated: 30.11.2017	Commissioner (Appeals) of Central Excise-Gurgaon I
22	E/60242/2018	Smg International	C.G & S.T-Panchkula	OIA-APPEAL-CE-PKL-199 Dated: 05.12.2017	Commissioner (Appeals) of Central Excise-PANCHKULA
23	ST/60249/2018	Iffco Tokio General Insurance Co Ltd	C.C.E & S.T-Gurgaon I	OIA-191-ST-CGST-APPEAL-GURUGRAM-SG-2017 Dated: 30.11.2017	Commissioner (Appeals) of Central Excise and Service Tax-Gurgaon I
24	ST/60300/2018	Market Committee Assandh	C.G & S.T-Panchkula	OIA-APPL-ST-PKL-85-2017 Dated: 31.10.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
25	E/60311/2018	Dawn Engineering Entrprises	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-142-17-18 Dated: 14.12.2017	Commissioner (Appeals) of Central Excise-LUDHIANA
26	E/60320/2018	Smg International	C.C.E. & S.T.-Sonapat(delhi-iii)	OIO-APPEAL-CE-PKL-199-203-2017 Dated: 05.12.2017	Commissioner (Appeals) of Central Excise-SONEPAT(DELHI-III)
27	E/60321/2018	Smg International	C.C.E. & S.T.-Sonapat(delhi-iii)	OIA-APPEAL-CE-PKL-199-203-2017 Dated: 05.12.2017	Commissioner of Central Excise-SONEPAT(DELHI-III)
28	E/60372/2018	Vishkarma Agriculture Industries	C.G & S.T-Rohtak	OIA-APPL-CE-PKL-246-2017 Dated: 02.01.2018	Commissioner (Appeals) of Central Excise-ROHTAK
29	ST/60405/2018	Uop India Private Limited	C.C.E & S.T-Gurgaon I	OIA-GST-GGM-COM-SM-14-2017-18 Dated: 29.12.2017	Commissioner (Appeals) of Central Excise and Service Tax-Gurgaon I
30	ST/60606/2018	Sulakhan Singh And Narinder Singh	C.G & S.T-Jalandhar	OIA-LUD-EXCUS-001-APP-282-18 Dated: 15.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
31	ST/60616/2018	The Designers	C.G & S.T-Ludhiana	OIA-JAL-EXCUS-011-APP-277-17-18 Dated: 14.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
32	E/60712/2018	Ms Spintex Woolen Mills	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-313-18 Dated: 21.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
33	ST/60745/2018	Sh Anil Chaudhary	C.G & S.T-Panchkula	OIA-APPL-ST-PKL-149-2017 Dated: 28.11.2017	Commissioner (Appeals) of Central Excise-PANCHKULA
34	ST/60746/2018	Smt Neha Chaudhary	C.G & S.T-Panchkula	OIA-APP-PKL-COMMR-156-2017-689 Dated: 28.11.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
35	ST/60756/2018	Punjab Agricultural University	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-181-17-18 Dated: 19.12.2017	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
36	ST/60757/2018	Punjab Agricultural University	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-177-17-18 Dated: 19.12.2017	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
37	ST/60824/2018	Ricky Cable	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-596-604-18 Dated: 21.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
38	ST/60825/2018	Ms Gora Cable	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-596-604-18 Dated: 21.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
39	E/60862/2018	Ms R S Builders And Engineers Ltd	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-607-18 Dated: 12.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
40	ST/60873/2018	The Improvement Trust	C.G & S.T-Jalandhar	OIA-LUD-EXCUS-001-APP-58-593-17-18 Dated: 08.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
41	ST/60947/2018	Ms Daljeet Cable	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-995-18 Dated: 20.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA

42	ST/60952/2018	Ms Bedi Cable	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-1025-18 Dated: 26.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
43	ST/60996/2018	Ms J S R Realtors P Ltd	C.C.E & S.T-Gurgaon I	OIA-192-ST-CGST-APPEAL-GURUGRAM-SG-2017 Dated: 30.11.2017	Commissioner (Appeals) of Central Excise and Service Tax-Gurgaon I
44	E/61003/2018	Ms U A W Auto Parts Pvt Ltd	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-816-18 Dated: 27.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
45	E/61614/2018	Ms Navya Garments	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-1384-1394 Dated: 11.07.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA

APPEARANCE:

Present for the Appellant:Shri Veer Singh, Shri Siddharth Pathak, Shri Navven Bindal Shri V. S. Manoj, Shri Sudeep Bhangoo, Shri R. K. Philips, Ms. Krati Somani Shri N. K. Sharma, Advocates and Shri Sacchan Kumar (Account Mayer)

Present for the Respondent:Shri Bhasha Ram, Shri Tarun Kumar, Shri H. S. Brar Shri Amandeep Kumar, Ms. Geetika, Ms. Shivani, ARs

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

Hon'ble Mr. SANJIV SRIVASTAVA, Member Technical

FINAL ORDER NO. A/60691-60735/2021

DATE OF HEARING : 25.03.2021

DATE OF DECISION : 25.03.2021

PER ASHOK JINDAL

Ld. ARs for the Revenue submits that the appellants have opted for Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and obtained Form-IV i.e. discharge certificate.

2. In view of this, the appeals are dismissed as deemed withdrawn.

(Dictated and pronounced in open court)

**Ashok Jindal
(Member Judicial)**

**SANJIV SRIVASTAVA
(Member Technical)**

G.Y.

